

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2115**  
ANSWERED ON 08.03.2018

**SHORTAGE OF MANPOWER IN NMCG**

2115. SHRI A.P. JITHENDER REDDY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the percentage of manpower shortage in the National Mission for Clean Ganga (NMCG) during the year 2016-17 and the reasons for the same;
- (b) the steps taken by the Government in this regard;
- (c) the details and the reasons for not utilising the funds amounting to Rs. 2,133.76 crore by NMCG and Rs. 59.28 crore by the executing agencies/ central public sector undertakings; and
- (d) the corrective steps taken by the Government in this regard so far?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND  
GANGA REJUVENATION & HUMAN RESOURCES DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) & (b) As per the approval of the Competent Authority, no permanent posts for National Mission for Clean Ganga (NMCG) is to be created. However, permanent posts, wherever necessary, would be created separately with the approval of Department of Expenditure, Ministry of Finance. Accordingly, the present manpower requirement for NMCG is being met as per organogram contained in the relevant Cabinet Note, as per which, the revised manpower for NMCG has been fixed at 111 from earlier 59 posts. There are at present 96 numbers of technical and administrative manpower drawn from open market, Project Management Consultancy and from Government on deputation. The percentage manpower shortage works out to be 14% during the year 2016-17. The filling up of vacancies is continuous process and suitable staff is engaged as and when need is felt for the same as per due process.

(c) & (d) It is true that Rs. 2,133.76 crore remained unutilized in the bank accounts of National Mission for Clean Ganga (NMCG) as on 31 March 2017. Funds flow to the Central Public Sector Undertaking and other executing agencies through the mother and child account arrangement, hence

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no unutilized bank balance was lying with them. The reasons for non utilisation of funds are that during 2014-15 funds were released only for the ongoing Projects and after approval of Namami Gange Program in May 2015 though budgetary allocation and releases were substantial, actual expenditure, incurred was as per demand from field level executing agencies and the unspent balances were therefore taken forward for utilization during the ensuing years.

Further, it was decided that future Sewage Treatment Plants (STPs) would be setup under Hybrid Annuity Mode (HAM) which included Operation & Maintenance (O&M) cost for a period of 15 years. This was approved by competent authority in 2016. The Government has since constituted NMCG as an Authority and after its operationalization in December 2016, the pace of sanction of STPs, Interception and Diversion (I&D) Works and associated projects, as also various other projects leading to capital creation, have gained pace and are at different stages of implementation and execution. Since the end of 2016, a number of projects have been sanctioned and process is on to take up all STP projects, across 118 cities on main stem Ganga, in the first phase. It is thus expected that the pace of expenditure under major component of 'Namami Gange' Program i.e. STPs and I&D works, is likely to gain pace in the coming months.

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